

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 201 OF 2014 & IA NOS. 316, 392, 394 OF 2014 & IA NO. 287 OF 2015
APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015
APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017
APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017
APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017

Dated: 19th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

**APPEAL NO. 201 OF 2014 &
IA NOS. 316, 392, 394 OF 2014 & IA NO. 287 OF 2015**

Adani Electricity Mumbai Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Srivastava
Mr. Sharyash Khemka

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Abhishek Munot
Mr. Samikrith Rao for R-2/Tata Power

APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015

Adani Electricity Mumbai Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Srivastava
Mr. Sharyash Khemka

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Abhishek Munot
Mr. Samikrith Rao for R-2/Tata Power

Mr. Harinder Toor
Mr. Dhruv Nayar
Mr. S. A. Jadhav for R-3

APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017

Adani Electricity Mumbai Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Srivastava
Mr. Sharyash Khemka

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Abhishek Munot
Mr. Samikrith Rao for R-2/Tata Power

Mr. Harinder Toor
Mr. Dhruv Nayar
Mr. S. A. Jadhav for R-3

Ms. Gayatri Aryan for intervenor
(In IA No. 656/2017)

APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017

The Tata Power Company Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Abhishek Munot
Mr. Samikrith Rao

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Harinder Toor
Mr. Dhruv Nayar a/w
Mr. S. A. Jadhav (Rep.) for R-2

Mr. Hemant Singh
Mr. Tushar Srivastava
Mr. Sharyash Khemka for R-3

Ms. Gayatri Aryan for Intervenor
(In IA No. 657/2017)

APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017

MIDC Marol Industries Association **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Gayatri Aryan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Hemant Singh
Mr. Tushar Srivastava
Mr. Sharyash Khemka for R-2

Mr. Harinder Toor
Mr. Dhruv Nayar a/w
Mr. S. A. Jadhav (Rep.) for R-4

Mr. Abhishek Munot
Mr. Samikrith Rao for Tata Power

ORDER

We have heard Mr. Buddy A. Ranganadhan, learned counsel for respondent No.1 for some time.

List these matters for further hearing on **11.09.2019.**

(S.D. Dubey)
Technical Member

ts/mkj

(Justice Manjula Chellur)
Chairperson